year due to (a) floods, (b) students' agitations (c) labour strikes; and (d) communal riots?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): The information is being collected.

CHIEF MINISTERS' CONFERENCE

- 601. SARDAR HARCHARAN SINGH DUGAL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that a conference of Chief Ministers of States took place in September, 1969;
- (b) if so, the main subjects taken up for discussion at the said conference; and
- (c) the steps so far taken to implement the recommendations made at the Conference?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

- (a) The communal situation in the country was discussed by the Prime Minister and the Home Minister with the Chief Ministers of some States who were present in Delhi on September 26, 1969.
- (b) and (c) The administrative and other arrangements and measures to deal with communal activities in order to (i) prevent build up of communal illwill or tension (ii) deal firmly with early manifestations of tension or trouble and (iii) promote communal harmony, were reviewed.

STUDENTS' PARTICIPATING IN POLITICS

602. SARDAR HARCHARAN SINGH DUGAL: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) whether Government are aware of the fact that student, are increasingly becoming political minded and are participating in agitations, movements, etc;
- (b) whether it is a fact that a large number of students are often prosecuted and have to undergo imprisonment for taking part in the political struggles, movements, etc;
- (c) if so, whether this will in any way affect their prospects for entering into Government service and future career and if so to what extent; and

(d) what steps Government propose to take to discourage the student community from participating in political agitations, etc. in future?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K. R.V. RAO): (a) Yes, Sir.

- (b) and (c) It is true that students have been occasionally prosecuted and punished for violating the law of the land. It is presumed that they do so with full knowledge of the consequences of such action, including their prospects of entering into Government service or future career.
- (d) Government cannot do anything to discourage the student community from participating in political life. It is for the political parties themselves to take suitable steps in the matter.

INDISCIPLINE AMONG STUDENTS

603. SARDAR HARCHARAN SINGH DUGAL: Will the Minister of EDUCA-TION AND YOUTH SERVICES be pleased to state:

- (a) whether Government are aware the growing indiscipline among students in the country;
- (b) whether it is a fact that this has badly affected the standard of education in the educational institutions; and
- (c) if so, what is Government's assessment of the situation and what steps are being taken to check growing indiscipline among students?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K. R.V. RAO): (a) and (b) It is true that unrest among students has been increasing in recent years and that it does make a contribution to a deterioration in the standards of education.

(c) To the extent resources permit efforts are being made to mitigate some of the factors that contribute to student unrest. Among these, mention might be made of the establishment of joint committees of teachers and students to discuss problems of common interest, greater involvement of students in university life, the organisation of programme of national service, improving amenities and facilities in institutions of higher education, striving to create more employment opportunities, etc. It must be admitted, however, that a major attack on this complex problem which is due to a variety of cultural

economic, educational, political and social factors needs an immense, persistent and determined organisational and financial effort which it has not yet been possible to develop.

EMPLOYMENT OR ENTED EDUCATION IN THE COUNTRY

604. SARDAF HARCHARAN SINGH DUGAL: Will he Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) whether there is any specific proposal under Government's consideration to change the present system of education in the country so as to nake it more employment oriented;
- (b) if so, the details of the measures to be adopted in this regard; and
- (c) the way in which they are proposed to be implenented?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) to (c) It is proposed to initiate pilot orojects in selected areas to try out meaningful experiments in these fields. The details of the scheme are being worked out.

सामादा<mark>यिक दंगे</mark> 605. श्री निरंतन वर्माः क्या गृह-कार्य

मंत्री यह बताने की कृपा करेंगे कि:

- (क) 1 जनवरी, 1969 से देश के किन किन स्थानों और क्षेत्रों में साम्प्रदायिक दंगे हुए हैं; और
- (ख) इन दंगों की शुरुआत किसने की और उनके कारण कितनी हानि हुई ?

† [COMMUNAL RIOTS

605. SHRI NIRANJAN VARMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the names of the areas and the places in the country where communal riots have taken place since 1st January, 1969; and
- (b) who initiated these riots and what was the loss caused thereby?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या-चरण शुक्ल): (क) तथा (ख) राज्य सरकारों से प्राप्त सूचना के आधार पर एक विवरण संलग्न है जिसमें 1 जनवरी, 1969 में देश में हुए साम्प्रदायिक दंगों के स्थान तथा उनसे सम्पत्ति को हुई क्षति बताई गई है ।

विवरण

ऋ० राज्य/संघ र सं० क्षेत्र	प्जय क्षेत्र/स्थान जहां साम्प्रदायिक घटनाएं हुई	सम्पत्ति को हुई अनु- मानित क्षति
 आन्ध्र प्रदेश मध्य प्रदेश 	. चारमीनार क्षेत्र (हैदराबाद शहर) . बुदनगर इन्दौर विदीशा सेनधवा अहमदपुर	. 48,500 रुपये व्यौरा प्रत्याशित है।
 मैसूर . 	. हुबली शहर रामनगरम् नगर	69,632 रुपये 13,875 रुपये
 उड़ीसा . राजस्थान उत्तर प्रदेश 	केन्द्रापाड़ा नगर (कटक)कोटा जिले में कथून नगरमऊनाथ भंजन, आजमगढ़ जिला	1,79,000 रुपये णून्य कोई अनुमान उपलव् ध नहीं है ।